

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 809 of 2020

IN THE MATTER OF:

Palm Products Pvt. Ltd.

...Appellant

Versus

T.V.L. Narsimha Rao & Anr.

...Respondents

Present:

**For Appellant: Mr. Rishav Banerjee and Ms. Bhavya Sethi,
Advocates.**

For Respondents: Mr. TVL Narasimha Rao, R-1 in person.

**Mr. Arijit Mazumdar and Mr. Shambo Nandy,
Advocate for R-2.**

ORDER

(Through Virtual Mode)

28.01.2021: Pleading are complete. Written submissions have also been filed.

List the appeal 'for hearing' on **16th February, 2021** before Court No. II.

Interim direction to continue.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc